

DIVISION BENCH  
COURT - I

**O-234**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/13(KB)2022  
IA(COMPANIES.ACT)/14(KB)2022, IA(COMPANIES.ACT)/196(KB)2023,  
IA(COMPANIES.ACT)/85(KB)2022, COMP.APPL/8(KB)2023,  
CONT.A./1(KB)2023, IA(COMPANIES.ACT)/110(KB)2022,  
IA(COMPANIES.ACT)/50(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	TIRUPATI ASSETS PRIVATE LIMITED VS TOORSA TEA COMPANY PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearances ( via video conferencing/physically)**

Mr. Jishnu Chowdhury, Adv. : For Petitioners  
Mr. Soham Sen, Adv.  
Mr. Debartha Chakraborty, Adv.  
Mr. Saptarshi Kar, Adv.

Mr. Ratnanko Banerji, Sr. Adv. : For Respondent 2 & 3  
Mr. Nikunj Berlia, Adv.  
Ms. Mosarat Reyaz, Adv.  
Mr. Sandip Manna, Adv.

Mr. Rahul Parasrampurua, Adv. : For R4 to R11

**ORDER**

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Post this matter on **6/8/2024** At 3:30 P.M.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**